

Sr.Civil Judge and JMFC,Pavagada
Sri.Hanumanthappa V
Sr.Civil Judge and JMFC, Pavagada
Cause List Date: 03-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	M.V.C. 1062/2018 (SUMMONS)		Allu Anjaneyalu Vs G. Adinarayana	Srinivasa Naidu K V
AWAIT ORDERS				
2	O.S. 106/2016 (SUMMONS)		Subbarathnamma Vs Dodda Anjinappa	
3	EX 9/2020 (NOTICE)		Sarasvathamma Vs The Divisional Manager, United India Insurance Co. Ltd.	Jyothilakshmi G.S.
4	R.A. 78/2018 (ARGUMENTS) IA/1/2018		Lakshamma Vs Dhonyamma	M.BHAGAVANTHA
5	R.A. 36/2019 (ARGUMENTS) IA/1/2019		Jadalappa, dead by Lrs Vs Mavina Kayi Borappa	D.V.SHESHADRI
6	R.A. 63/2019 (JUDGEMENT) IA/1/2019 IA/2/2019		Hanumanthappa Vs Hanumanthappa	D.PANDU RANGAPPA
Cases listed below are adjourned due to Covid 19				
7	O.S. 24/2012 (EVIDENCE)	27-07-2020	D.N.Erappanayaka Vs D.Narasimhaiah	
8	O.S. 35/2017 (EVIDENCE) IA/1/2017	27-07-2020	Siddalingamma Vs Narasamma	S.V.RAGHU
9	O.S. 25/2018 (EVIDENCE)	27-07-2020	M/s TCVK Rajagopal service station Vs M.Shivappa	M.BHAGAVANTHA
10	M.C. 40/2019 (EVIDENCE)	27-07-2020	Chandramohan Vs Pavithra	N.NAGENDRA REDDY

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1	O.S. 129/2014 (HEARING) IA/1/2014		LAKSHMIDEVAMMA Vs CHITTAPPA	P.V.Y
2	O.S. 203/2015 (HEARING)		B.Asha Vs Bheemappa	S.N.MURALIDHARA
3	O.S. 291/2019 (HEARING) IA/1/2019		Chithappa Vs Siddalingappa	P.S.SHIVAKKUMAR
4	O.S. 375/2013 (Await report) IA/1/2013		BM NAGARAJAPPA Vs LAKSHMIDEVAMMA	MB.
5	O.S. 312/2007 (ARGUMENTS)		Y.N.Gopalareddy Vs Narayana Reddy	MN
6	O.S. 483/2013 (ARGUMENTS) IA/1/2013		S.RAMAPPA Vs SMT. MARAKKA	M.BHAGAVANTHA
7	EX 29/2015 (ARGUMENTS)		NETTAM GOVINDAPPA since dead by his Lrs. Vs DURUGAPPA since dead by his Lrs.	S.N.MURALIDHARA
8	O.S. 81/2018 (ARGUMENTS) IA/1/2018 IA/2/2018		Bharathi Bai Vs Executive officer ,Tahuka Panchayat	VENKATESHAPPA
9	O.S. 63/2020 (FIRST HEARING) IA/1/2020		N Venkyappa Vs N Veeranna	P.V.YAGNANARAYANA
10	O.S. 77/2020 (FIRST HEARING) IA/1/2020		Padmavathamm Vs Govindamma	M.NAGENDRAPPA
11	O.S. 33/2015 (Amendment of plaint) IA/1/2015		M.L.POTHAREDDY Vs ANJINAREDDY	M.NAGESH
12	O.S. 87/2015 (HEARING ON IA) IA/1/2015		Puttamma. Vs Manjunatha	M.NAGENDRAPPA
13	EX 61/2015 (HEARING ON IA)		Shivanna Vs Thippamma dead by Lrs	I.S.AKALAPPA
14	O.S. 51/2016 (HEARING ON IA) IA/1/2016		Ramanjinappa Vs Hanumanthappa	Ramesha
15	O.S. 105/2016 (ORDERE ON IA) IA/1/2016		Anjinappa Vs Ganesh	P.S.SHIVAKKUMAR
16	O.S. 327/2017 (ORDERE ON IA) IA/1/2017		Chithamma Vs Borappa	ADINARAYANA RAO

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Sri. Jagadeesh Biserotti
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
17	O.S. 339/2017 (HEARING ON IA) IA/2/2017 IA/1/2017		J.R.Sathyannarayanareddy Vs Ramadasa Reddy	ADINARAYANA RAO
18	EX 16/2019 (HEARING ON IA)		Smt.Sharada Vs R.Harish babu	M.BHAGAVANTHA
19	O.S. 175/2019 (HEARING ON IA) IA/1/2019		Kamamma Vs Lakshmiddevamma	V.SREERAMA
20	O.S. 327/2019 (HEARING ON IA) IA/1/2019		Smt.Pushpavathi Vs D.Narayanappa	K.S.NAGARAJ
21	O.S. 67/2020 (OBJECTION TO IA) IA/1/2020		Mallikarjunaiah Vs B Thimmanna	M.NAGENDRAPPA
Cases listed below are adjourned due to Covid 19				
22	O.S. 279/2013 (OBJECTION TO IA) IA/1/2013	16-07-2020	NAGARATHNAMMA Vs MUTHYALAMMA	A.N.R
23	O.S. 61/2013 (OBJECTION) IA/1/2013	23-07-2020	SMT.GOWRAMMA Vs HANUMAKKA	I.R.Lakshmaiah
24	O.S. 461/2014 (DEFENCE EVIDENCE)	30-07-2020	Siddalingamma Vs Nagamma	S.N.MURALIDHARA
25	O.S. 407/2013 (OBJECTION TO IA)	30-07-2020	SMT.LINGAMMA Vs DODDAPATHAPPA	M.NAGENDRAPPA
26	O.S. 95/2018 (OBJECTION TO IA)	30-07-2020	Mylappa Vs Lingappa	D.V.SHESHADRI
27	O.S. 47/2014 (NOTICE) IA/1/2014	06-08-2020	V.R.DHARMA PRAKASH Vs V.S.VEDANTHACHAR	ADINARAYANA RAO.
28	EX 4/2019 (SUMMONS)	07-08-2020	N.Keshava Vs Dananjaiah dead by his Lrs, repted Bhavani	N.NAGENDRA REDDY
29	EX 1/2020 (NOTICE)	07-08-2020	Smt.Nagamani Vs Naganna	S.R.VENKATARAMAREDDY
30	EX 5/2020 (NOTICE)	07-08-2020	Vijaya Bank now it is amalgamated to bank of boroda Vs Pedda Kullavappa	S.V.RAGHU
31	O.S. 179/2017 (EVIDENCE) IA/1/2017	12-08-2020	D.V.Veeresh Vs Neelamba	ADINARAYANA RAO

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32	O.S. 195/2013 (EVIDENCE)	13-08-2020	ANJINAMMA Vs NARASAKKA	U.M
33	O.S. 133/2015 (EVIDENCE) IA/1/2015	13-08-2020	SMT. FATHIMABI Vs T.V.NAGARAJU	M.BHAGAVANTHA
34	O.S. 357/2016 (EVIDENCE) IA/1/2016	13-08-2020	Krishna naik Vs Kumara naik	B.M.Rajashekhara
35	O.S. 365/2017 (DEFENCE EVIDENCE) IA/1/2017	13-08-2020	K.N.Nirmala Vs Sanjeevappa	P.S.SHIVAKKUMAR
36	EX 24/2011 (NOTICE)	14-08-2020	GIDDAPPA Vs AMMER SAB	
37	EX 7/2020 (NOTICE)	14-08-2020	Vijaya Bank now is is amalgamated to Bank of Baroda Vs Akkalanna	S.V.RAGHU
38	EX 37/2018 (callon) IA/1/2018	14-08-2020	Smt.Jayamma Vs Hanumantharaya	I.S.AKALAPPA
39	O.S. 354/2015 (EVIDENCE) IA/1/2015	19-08-2020	EKANTHAREDDY Vs SMT. VEENA	VENKATESHAPPA
40	O.S. 239/2016 (EVIDENCE) IA/2/2016 IA/1/2016	19-08-2020	Siddappa Vs C.Borappa	S.V.RAGHU
41	O.S. 361/2016 (EVIDENCE) IA/1/2016	19-08-2020	Chittamma Vs Lakkamma	ANJINIAIAH
42	O.S. 337/2014 (callon)	19-08-2020	Muddeeramma Vs Hanumanthappa	U.M
43	O.S. 367/2017 (NOTICE) IA/1/2017	20-08-2020	C.Rajashekar Vs M.N.Sathyanarayana	K.R.Shivanna
44	EX 32/2019 (NOTICE)	20-08-2020	Ashwathanarayana K Vs G.N.Lingaiah	RAJANNA
45	O.S. 43/2013 (Await report) IA/1/2013	20-08-2020	MOHAMMED NURULLA Vs MOHAMMUD FAJULULLA	MB
46	O.S. 155/2016 (EVIDENCE) IA/1/2016	20-08-2020	Hanumantharayappa Vs S.K.Honnappa Reddy	VENKATESHAPPA
47	O.S. 115/2015 (EVIDENCE) IA/1/2015	20-08-2020	ERAMMA Vs D.THIMMAIAH	D.PANDU RANGAPPA

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48	O.S. 297/2013 (NOTICE)	21-08-2020	GANGAMMA Vs BHEEMAPPA	A.N.R
49	EX 11/2020 (NOTICE)	21-08-2020	Vijaya Bank, now it is amalgamated to Bank of Baroda, Vs Manjunatha	S.V.RAGHU
50	O.S. 373/2016 (callon) IA/1/2016 IA/2/2016	26-08-2020	Chikkavenkataramaiah Vs Thirumalesh	M.NAGESH

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1	P.C.R. 70/2017 (HEARING)		Manjunatha Vs K.S.Bhaskar	I.R.LAKSHMAIA H
2	C.C. 203/2008 (JUDGEMENT)		PAVAGADA.PS Vs Yarappa Reddy	
Cases listed below are adjourned due to Covid 19				
3	CrI.Misc. 377/2019 (EVIDENCE)	14-08-2020	Narayanappa Vs The Tahasildar	UGRAMURTHY

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1	EX 54/2016 (Settlement)		P.T. Pandurangappa Vs Ramakrishna	S.V.PAGHU
2	O.S. 252/2017 (Settlement) IA/1/2017		Nijalingappa Vs Thimmakka	P.V.YAGNANARAYANA
3	EX 34/2018 (Settlement)		N.R.Nagaraju Vs Basappa	I.R.Prabhulinge gowda
4	O.S. 356/2018 (Settlement)		Smt. Parvathi Vs Erappa	D.R.RANGANATH
5	O.S. 174/2019 (Settlement)		B.L.Suresh Baba Vs Laxminarayanappa	M.V.M.Mylaraswamy
6	O.S. 206/2019 (Settlement) IA/1/2019		D.Yashodamma Vs B.R.Nataraju	N.NAGENDRA REDDY
7	O.S. 582/2012 (HEARING) IA/1/2012		BORAPPA Vs P.N.NAGENDRASETTY	
8	O.S. 90/2015 (HEARING) IA/1/2015		Lakshamma @ Lakshmi devamma Vs P.R.Balakrishna reddy	M.BHAGAVANTHA
9	O.S. 376/2017 (ARGUMENTS)		Hariprasad Vs G.H.Hanumantharaya Setty	S.V.RAGHU
ARGUMENTS BY ADV. PLFFS.				
10	O.S. 338/2016 (ARGUMENTS) IA/1/2016		R.G.Mallikarjuna Vs Doddakka	VENKATESHAPPA
11	O.S. 116/2020 (FIRST HEARING) IA/1/2020		Thimmappa Vs Bheemappa	I.S.AKALAPPA
12	O.S. 82/2011 (HEARING ON IA) IA/1/2011 IA/2/2014		SRI. SANNA HANUMANTHAPPA Vs SRI. SIDDAPPA	BHAGAVANTHAPPA
13	O.S. 454/2015 (HEARING ON IA) IA/1/2015		Anjinappa Vs Doddanna	M.BHAGAVANTHA
14	FDP 7/2016 (HEARING ON IA)		Chikka Venkataramaiah Vs Bhoolakshamma dead by her Lrs. Muthyalamma	M.NAGESH
15	O.S. 338/2017 (HEARING ON IA) IA/1/2017		Appareddy Vs N.Subbareddy	S.V.RAGHU

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16	O.S. 312/2018 (HEARING ON IA) IA/1/2018		Eralinga Reddy Vs Thimma Reddy	S.N.CHANNAKRISHNA REDDY
17	O.S. 24/2019 (HEARING ON IA) IA/1/2019 IA/2/2019		Srinivasa Vs Narayanappa	M.NAGESH
18	O.S. 190/2019 (HEARING ON IA) IA/1/2019		Smt. Chithamma Vs Dalavai Nagappa	ADINARAYANA RAO
19	O.S. 208/2019 (HEARING ON IA) IA/1/2019		Prakash Vs Thandamma	V.SREERAMA
20	O.S. 106/2020 (HEARING ON IA) IA/1/2020		R Tharun Vs Narasimhamurthy	V.D.Venkataswamy
21	O.S. 108/2020 (HEARING ON IA) IA/1/2020		R Thimmaiah Vs Lakshamma	P.S.SHIVAKKUMAR

Cases listed below are adjourned due to Covid 19

22	O.S. 90/2011 (Await report) IA/1/2011	06-08-2020	SMT.LAKSHMIDEVAMMA Vs SMT.PADMAKKA	S.R.VENKATARAMAREDDY
23	O.S. 56/2019 (ISSUES)	06-08-2020	Smt. Basamma Vs Kottureswara	Mallikarjunaiah RT
24	O.S. 198/2017 (EVIDENCE)	06-08-2020	OBAMMA. B. Vs NARAYANAMMA	I.S.AKALAPPA
25	O.S. 218/2018 (EVIDENCE) IA/1/2018	06-08-2020	Prameelamma Vs S.C.Hanumantharaya	M.BHAGAVANTHA
26	O.S. 240/2018 (EVIDENCE) IA/1/2018	06-08-2020	Kyathanna Vs Erakka	D.PANDU RANGAPPA
27	O.S. 270/2018 (EVIDENCE) IA/1/2018	06-08-2020	Sri. B. Srinivasa Chari Vs Sri. K.Maheshwara Chari	I.R.LAKSHMAIAH
28	O.S. 272/2018 (EVIDENCE) IA/1/2018	06-08-2020	Deveeramma Vs Doddeeranna	P.S.SHIVAKKUMAR
29	O.S. 282/2018 (EVIDENCE) IA/1/2018	06-08-2020	R.Lakshmanaika Vs Ramanna	S.N.MURALIDHARA
30	O.S. 32/2019 (EVIDENCE) IA/1/2019	06-08-2020	Durgappa Vs Hanumanthappa	S.T.NARASIMHA
31	O.S. 4/2020 (OBJECTION TO IA) IA/1/2020	06-08-2020	Smt. Nagamma Vs H.M. Maranna	S.N.MURALIDHARA

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32	EX 53/2013 (EVIDENCE)	07-08-2020	BHADRACHALA SETTY Vs SIDDALINGAMMA	R.RANGANATHAPPA
33	O.S. 336/2014 (EVIDENCE)	07-08-2020	Muddeeramma Vs Aswhathappa	U.M

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1	C.C. 148/2017 (Settlement)		Thirumani PS Vs Ravindra	
2	P.C.R. 62/2019 (HEARING)		Dharmapal Vs L.MuniRaju	M.NAGENDRAPPA
3	C.C. 77/2015 (callon)		Y.N.HOSAKOTE PS Vs SURESHA	
4	C.C. 744/2017 (callon)		Y.N.Hosakote Police Station Vs Buddaiah	
Cases listed below are adjourned due to Covid 19				
5	C.C. 437/2012 (SUMMONS)	06-08-2020	Y.N.Hosakore P.s. Vs Hanumantharaya	
6	C.C. 64/2014 (SUMMONS)	06-08-2020	THIRUMANI P.S Vs B NARASIMHAPPA	
7	C.C. 847/2017 (SUMMONS)	06-08-2020	Sujathamma Vs The Managing Director Refex Energy Ltd.	M.NAGENDRAPPA
8	C.C. 519/2018 (SUMMONS)	06-08-2020	Thirumani PS Vs Muthyalappa	app
9	C.C. 260/2019 (SUMMONS)	06-08-2020	Y.N.Hosakote Police Station Vs Shivakumar M.S	APP
10	C.C. 688/2019 (SUMMONS)	06-08-2020	Y.N.Hosakote Police Station Vs Manjunatha	APP
11	CrI.Misc. 381/2019 (SUMMONS)	06-08-2020	Mahalakshmi @ Lakshmi Vs M.A.Balaraju	M.G.Vasudeva murthy
12	CrI.Misc. 80/2018 (NOTICE)	06-08-2020	Shobha Vs Keshavareddy	N.NAGENDRA REDDY
ISSUE CAUSE NOTICE				
13	C.C. 645/2017 (NOTICE)	06-08-2020	Y.N.Hosakote Police Station Vs Harikrishna	
14	CrI.Misc. 125/2017 (HEARING)	06-08-2020	Mamatha Vs Hanumantha	N.NAGENDRA REDDY

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6 C.C. 305/2018 (HEARING)	06-08-2020	Rajendraprasad M.S. Vs Ramesh M.	N.NAGENDRA REDDY
5 C.C. 424/2016 (REISSUE OF NBW)	06-08-2020	M.Ramakrishna Vs Anil	N.NAGENDRA REDDY
7 C.C. 590/2017 (NBW ISSUED)	06-08-2020	B.B.Radhakrishna Vs P.V.Murali mohan	
8 C.C. 591/2017 (REISSUE OF NBW)	06-08-2020	B. B..Radhakrishna Vs Rizwan ulla	
9 C.C. 41/2018 (RE-ISSUE SUMMONS)	06-08-2020	Mohan Auto Financiers Reptd. Managing Partner C.Manjunath Vs C.Gopalaiah	I.S.AKALAPPA
0 C.C. 642/2018 (HBC)	06-08-2020	Thirumani Police Station Vs Venkatadri	APP
1 C.C. 241/2019 (REISSUE OF NBW)	06-08-2020	Sri. Vasavamba Pattina Souhardha Sahakari Niyamita, Pavagada reptd by its Manager Rajesh . Vs Rahamatulla	M.BHAGAVANTHA
2 CrI.Misc. 309/2019 (RE-ISSUE SUMMONS)	06-08-2020	Smt. Venkatamma Vs Venkateshappa	I.R.LAKSHMAIAH
3 CrI.Misc. 51/2020 (Paper puplicaton draft)	06-08-2020	Narasamma Vs The Deputy Tahasildar	K.RAGHU
4 CrI.Misc. 52/2020 (Paper puplicaton draft)	06-08-2020	Narasamma Vs The Deputy Tahasildar	K.RAGHU
5 P.C.R. 20/2020 (Sworn Statement)	06-08-2020	Balaji Vs Jinoy C. Jobai	Sathyanarayana Setty K.T
6 C.C. 133/2020 (NBW ISSUED)	06-08-2020	Thirumani Police Station Vs Chowdappa	APP